

THE HIGH COURT OF KERALA

NOTICE

A7-127/2020

Kochi : 682 031
Dated : 04.06.2020

Sub: Online Procedure for Filing - further instructions - reg.
Ref: High Court Notice of even No. dated 21.05.2020

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In continuation of the guidelines already issued with regard to the Online Procedure for Filing, it is hereby informed that Advocates /parties who want to file an Urgent Memo may send the request to the Registry through e-mail ID ***urgentmemo.hc-ker@kerala.gov.in*** and such urgent matters will be listed after obtaining the permission of the Honourable Judge concerned.

The above facility will be available with effect from 05.06.2020.

(By Order)

Sd/-

Sophy Thomas
Registrar General